

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-959(ND)/2018**

**In the matter of:**

Rajeev Sharma

....**Applicant**

Vs.

Keltech Infrastructure Ltd. & Ors.

....**Respondent**

**Under Section: 9 of IBC, 2016.**

**Order delivered on 07.09.2018**

**CORAM**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Rajeev Sharma, Adv.

For the Respondent :

**ORDER**

Mr. Mittal, Advocate appearing on behalf of the petitioner submits that he wishes to withdraw of the petition with liberty to file a fresh one on the same cause of action. He prays to withdraw the petition in view of technical defects. In view of the same, the present petition is dismissed as withdrawn. Liberty granted.

Mukesh

**Sd/-  
(MS. INA MALHOTRA)  
MEMBER (JUDICIAL)**

